

(iii) Need for speedy implementation of the National Capital Region Plan.

[English]

SHRI J.P. AGARWAL (Chandni Chowk): National Capital Region Plan was launched by the previous Government with a view to, *inter alia*, reducing population pressure on Delhi. The main idea behind this Scheme was that by creating satellite towns around Delhi, the population pressure on Delhi will ease. Accordingly, a lot of work was done. The development process should be continued and necessary infrastructure be created. Townships around Delhi should be developed and Rail/Road links provided at a faster rate.

Now that the Sarkaria Commission has given its report on status of Delhi and it is expected that this Capital town is going to have a full-fledged State Assembly, the development plan of the NCR should also be taken up at a faster speed. In any case the growth of NCR should be assured. unless this is done at a very fast speed, the problems of Delhi will multiply day by day.

I request the Government that all these factors be given due consideration for speedy implementation of the NCR plan.

(iv) Need to take over the Katihar Jute Mill in Bihar.

[Translation]

SHRI YUVRAJ (Katihar): Mr Speaker Sir, I raise the following matter under Rule 377.

"In the last two years there has not been any production in the katihar Jute Mill for want of raw material although the mill was operational. This Mill was taken over by the Bihar State Financial Corporation under Section 29-C and was being managed by the Bihar State Industrial Development Corpo-

ration. Till now the mill has not begun production. Many workers are starving as their wages have not been paid for a long time. This is a modern mill and is fully energised. In order to restore the livelihood to 1400 workers and make payment of areas of arrears to them, the Central Government should takeover this Mill as soon as possible.

(v) Need for early completion of the pending railway projects in North Bihar.

THE HUKUMDEO NARAYAN YADAV (Sitamarhi): Mr. Speaker Sir, work related to the Samastipur-Darbhanga broad-gauge railway line, construction of Sakri-Hasanpur railway line, renovation of the 'Sitamarhi railway station, creation of a new railway division in Darbhanga, construction of a new railway line on the Muzaffarpur-Sitamarhi, Sitamarhi—Sonparsi and Sursanthja Nagar sections and construction of an overbridge on the road near Sitamarhi and Nupri Stations has been pending for many years. The earlier Railway Ministers had given assurances that these projects would be completed. The project related to the conversion into broad-gauge of the Samastipur-Darbhanga railway line was even inaugurated. We have gone to jail number of times in connection with this movement. Special attention needs to be given for the development of backward areas of that region. The Railways should extend their full co-operation in the development of North Bihar.

(vi) Need for resolving the drinking water problem in Ujjain, Madhya Pradesh

*SHRI SATYA NARAYAN JATIYA (Ujjain): Mr. Speaker Sir, "Drinking water is not available in the country easily. It is very difficult to get drinking water in problem villages. There is acute drinking water problem in Ujjain district of Madhya Pradesh. The Narmada-Shipra-Chambal Link project is the permanent solution to this drinking water problem. The Singhastha festival is cele-

*Translation of the matter originally delivered in Sanskrit.

brated in Ujjain after every 12 years. For this purpose also adequate flow of water is required in river Shipra. So I request the Central Government to give top priority for setting up a body for resolving drinking water problem in Ujjain district and direct the Madhya Pradesh Government to implement the Narmada-Shipra Link project at the earliest.

(vii) Need to provide Control Assistance for early completion of the Teesta Barrage Project

[English]

SHRI AMAR ROYPRADHAN (Cooch Behar): The river Teesta is dependable source of water for agricultural development of the backward districts namely, Cooch-Bihar, Jalpaiguri, Darjeeling, West Dinajpur and Malda in West Bengal.

The Teesta Barrage project envisages irrigation to an area of 7.5 lakh acres during Kharif season and 4 lakh acres during Rabi. If Geokhali Dam in upper catchment is completed, another 3 lakh acres of land would be irrigated.

When the project would be completed, 62 lakh metric tons more foodgrains will be produced in the five districts of North Bengal. Realising the special importance of this Project, the working group of the Planning Commission had recommended an allocation of Rs. 221 crores in the 7th Plan.

It is reported that Bangladesh is going ahead with their Teesta Irrigation Project with international aid. But due to financial constraint, the progress of work on our Teesta Project is very slow. Government of West Bengal with their financial limitations, have spent so far more than Rs. 280 crores and is spending about 75 per cent money for the project out of their total irrigation budget. On the other hand, the special assistance so far from the Central Government amounts to Rs. 5 crores only. Of course, the Central Government had given Rs. 15 crores as loan for this project.

I would request the Central government to take necessary steps and provide adequate assistance for the early completion of the Teesta Barrage project.

(viii) Need to revamp the Sindri Fertilizer Plant in Bihar

SHRI A.K. ROY (Dhanbad): The Sindri unit of Fertilizer Corporation of India is the first public sector enterprise in the country, established in 1951 and inaugurated by the then Prime Minister, Shri Jawaharlal Lal Nehru as the new temple of India. It is now facing closure. The industrial complex of Sindri unit consists of a fertilizer plant, power plant, a research-cum-design institute, training centre and a good township with hospital and enough land connected with railway lines, i.e. all the rare infrastructure required for development. But all these are lying neglected for the last decade. The original coalbased plant has been sold and improperly substituted by a heavy oil-based plant, whose life is also shortly to end with all good production performance. The proposals to instal 900-tonne per day naphtha-based fertilizer plant, one methanol plant expansion and renovation of the power plant have been kept in cold storage; even the cokeovens have remained half-built. An atmosphere of despair prevails in the area, spelling omen for the future of public sector in the country. Revamping the Sindri industrial complex with a new coal-based fertilizer plant and a power plant is absolutely called for, to save this industrial complex from ruin.

[English]

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): Mr. Speaker, Sir: I would like to make a submission to you and, through you, to the House about the Constitution (Amendment) Bill which my colleague Mr. Ram Vilas Paswan would move for consideration.